

**Notice Inviting Quotation**

**Civil Courts, Deoghar**

Letter No. 14/2020

Dated January 23, 2020

Sealed Quotation are invited from the reputed firms/Suppliers having PAN no./GST no. etc on or before 28.01.2020 for Purchase of Law books, Bare Acts & other Books/ Legal Journals for Central Library, Civil Court, Deoghar. The list of said Books/ Bare Acts/ Journals is enclosed with the notice.

Any further details may be collected from the office of Judge-In-Charge, Civil Court, Deoghar during 10.30 AM – 5.00 PM (Monday to Saturday).

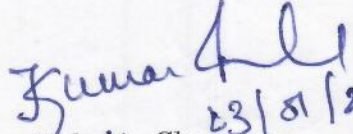
The sealed quotations clearly mentioning the rates with specification and time to be required for supplying the Books/Bare Acts must reach in the Office undersigned within stipulated time period. The quotation must contain the rate of respective Books/Bare Acts/Journals etc separately/individually as per enclosed list of books.

Note :- \*The quotation may be mailed at the official E-mail Id of Civil Court i.e. [deogharcivilcourts@gmail.com](mailto:deogharcivilcourts@gmail.com), but the hardcopy of quotation must reach to the office of undersigned on or before 28.01.2020.

\*Price quoted must be inclusive of all taxes/ GST, if applicable.

\*No Quotation will be entertained after due date.

\*The court Reserves the right to accept or reject any or all Quotations without assigning any reason.

  
23/01/2020  
Judge-in-Charge,  
Civil Courts, Deoghar

**List of Books/ Bare Acts**

Sl. No.	Books/ Journal Name	Author	Publicaton	No. of Copy
1	Goods & Service Tax Law with Allied Rules	Bare Act	Professional Book Pub.	5
2	Constitution of India	Bare Act	Professional Book Pub.	5
3	Arms Act & Rules	Bare Act	Professional Book Pub.	5
4	Employees Provident Fund & Misc. Provisions Act	Bare Act	Professional Book Pub.	5
5	Santhal Pargana Tenancy	Achyut Keshav	Malhotra Book Ag	2
6	Prevention of Food Adulteration Act	Bare Act	Professional Book Pub.	5
7	Jharkhand Minerals (Prevention of Illegal Mining . Transportation & Storage) Act see Jharkhand Mineral Concession Rule	Kalyan Roy	Rajpal & Company	1
8	Mines & Minerals ( Development & Regulation ) Act	Bare Act	Universal Law Pub.	5
9	Bihar Excise Act	Bare Act	Pritam Law House	5
10	Maverick Unchanged Unrepentant	Ram Jethmalani	Rupa Pub.	1
11	The Rebel- Autobiography of Ramjethalani	—	Penguin India	1
12	Saving India from Emergency: The Untold story of Emergency	Rama Goyal	Rupa Pub.	1
13	Civil Courts Rules of the High Court of Jharkhand	—	Pritam Law House	10
14	Criminal Courts Rules of the High Court of Jharkhand	—	Pritam Law House	10
15	Narcotic Drugs & Psychotropic Substances Act	Bare Act	Professional Book Pub.	4
16	Commentary On Narcotic Drugs & Psychotropic Substances Act (2 vols.)	SP Tyagi	Vinod Pub.	1
17	Legal Dictionary ( Legal Glossary)	—	Universal Law Pub.	5
18	Jharkhand Treasury Code	Achyut Keshav	Malhotra Book Ag	2
19	Service Code ( English)	—	Malhotra Brothers	2
20	Service Code ( Hindi)	—	Eastern Book Ag.	2
21	Bihar Board Misc. Rules (English)	—	Malhotra Book Ag	1
22	Bihar Board Misc. Rules (Hindi)	—	Eastern Book Ag.	1
23	Law of Departmental Proceedings	—	Malhotra Brothers	1
24	Kharkhand High Court Rules	—	Rajpal & Company	4
25	Law of Motor Accident Claims & compensation	ML Bhargava	Kamal Pub.	2
26	Motor Vehicles Act	Bare Act	Professional Book Pub.	5
27	Employees Provident Fund & Misc. Provisions Act	Bare Act	Professional Book Pub.	5
28	Finance Rules ( English)	—	Malhotra Brothers	4
29	Finance Rules ( Hindi)	—	Easten Book Ag.	4
30	Law Relating to Victim Compensation Act	—	Not Available	—
31	Commentary on Legal Services Authority Act	SK Sarkar	Orient Pub. Comp.	1

32	Criminal Procedure	RV Kelkar	Eastern Book Comp.	1
33	Juvenile Justice Act	Bare Act	Universal Law Pub.	5
34	Juvenile Justice Act	RN Choudhary	Orient Pub. Comp.	1
35	Motor Vehicles Act -2 Vols	Kannan & Vijayvarghyan	Lexis Nexis	1
36	Land Acquisition Act	Bare Act	Professional Book Pub.	4
37	Right to Information Act	SK Pathak	Kamal Law House	1
38	Christian Marriage Act	Lawmann	Kamal Pub.	1
39	Christian Marriage Act	Bare Act	Professional Book Pub.	5
40	Manual of Bihar Forest	--	Malhotra Book Ag	1
41	Administrative Law	IP Massey	Eastern Book Pub.	2
42	Professional Ethics	R Ramachandran	Lexis Nexis	2
43	Arbitration Act	Bare Act	Professional Book Pub.	5
44	Direct Taxes Act ( Ready Reckoner)	--	Taxmann Pub.	1
45	Drafting, Pleading & Conveyancing (2 Vols)	Sarkar	Premier Publishing	2
46	Cyber Crime	Rastogi	Whytes & Co	2
47	Protection of Women from Domestic Violences Act	Bare Act	Professional Book Pub.	5
48	Legal Metrology Act	Bare Act	Professional Book Pub.	5
49	Police Act ( Containing 6 Acts)	Bare Act	Professional Book Pub.	2
50	Arms & Explosives Manual	Manual	Professional Book Pub.	2
51	Immoral Traffic Act	Bare Act	Professional Book Pub.	5
52	Maintenance & Welfare of Senior Citizens Act	Bare Act	Professional Book Pub.	5
53	Gram Nyayalay Act	Bare Act	Professional Book Pub.	5